

(2) Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report. [Placed in Library. See No. LT-2227/78].

NOTIFICATION RE. AGREEMENT WITH PROVISIONAL MILITARY GOVERNMENT OF SOCIALIST ETHIOPIA FOR AVOIDANCE OF DOUBLE TAXATION OF INCOME OF AIRCRAFT OPERATING ENTERPRISES AND NOTIFICATION CONTAINING CORRIGENDA TO THE FORMER ONE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): On behalf of Shri Zulfiqarulla, I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 8(E) (Hindi and English versions) published in Gazette of India dated the 4th January 1978 regarding Agreement between the Government of the Republic of India and the Provisional Military Government of Socialist Ethiopia for the avoidance of double taxation of income of enterprises operating aircraft. [Placed in Library. See No. LT-2228/78].

(2) A copy of Notification No. G.S.R. 159 (Hindi and English versions) published in Gazette of India dated the 2nd March, 1978 containing corrigenda to Notification No. G.S.R. 8(E), dated the 4th January, 1978. [Placed in Library. See No. LT-2229/78].

12.16 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

POLICE FIRING IN AGRA

डा० रामजी सिंह : (भागलपुर) :
प्रध्मक महोदय, मैं प्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की और गृह मंत्री का

ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“ 15 अप्रैल, 1978 को स्वर्गीय डा० बाबासाहेब अम्बेडकर का जन्मदिवस मनाने के लिए आगरा की सड़कों से जाते हुए जलूस में से अनुसूचित जातियों के कुछ व्यक्तियों को गिरफ्तार किये जाने, तदुपरांत हिंसा की घटनाओं तथा 1 मई, 1978 को पुलिस द्वारा मोली चलाये जाने, कपपू लगाये जाने और सेना को बुलाये जाने का समाचार” ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Sir the deplorable incidents of violence in Agra have caused understandable concern and deserve strong condemnation.

According to reports received from the Government of U.P., when a procession taken out on the eve of the birth anniversary of Dr. Ambedkar on 14th April 1978 was passing through Rawatpara and Peepal Mandi in Agra there was some stone throwing and damage was caused to some shops. The police intervened and the procession passed off peacefully. Under the aegis of Dr. Babasaheb Ambedkar Jayanti Samiti some persons proposed to take out a procession on 23rd April 1978, on the same route which was opposed by the shop keepers of Rawatpara and Peepal Mandi. In view of the prevailing tension, the district authorities suggested to the sponsors of the procession to take an alternative route and also imposed prohibitory orders under section 144 Cr. P.C. as a precautionary measure. A procession of about 3,000 persons was taken out on 23rd April, 1978 and after some persuasion the leaders of the proces-